

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/57/2015
NAME OF THE TRANSFEROR : DR.C. KRISHNA PRASAD
NAME OF THE TRANSFERRE : AMARAVATHI EYE CARE HOSPITAL PVT LTD &2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	PHILIP MATHEW	Counsel for the Petitioner	
2	RAMANATHAN AR	Counsel for the Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for more time to file counter. Counsel for the Petitioner has given copy of the petition that has been filed for seeking some documents from the Respondent which are in the possession of the Respondent. The Respondent is directed to provide the documents to the Petitioner. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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